

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/165/2016

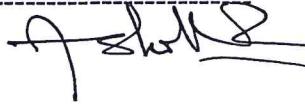
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. VIDHYASANKAR R. ASHOKKUMAR	Counsel for Petitioners	
2.	Sandeep Kumar	For Petitioner 3-i	
	for Hari Shankar Mani		

ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for time to file a reply. At request, time is enlarged. Put up on **14.03.2018 at 10.30 AM.**

*-501-*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)